

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 2567 of 2012

Mani Kant Prasad ... Petitioner

Versus

The State of Jharkhand through Vigilance & Anr.

... Opposite Parties

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Naveen Kr. Jaiswal, Adv.
For the Opposite Party : Mr. Gouri S. Prasad, Adv.

04 / 24.06.2020 Heard the parties through Video Conferencing.

Learned counsel appearing for the petitioner seeks permission of the Court to withdraw this petition as the vigilance has already filed the final form.

Prayer is allowed.

Accordingly, this Criminal Miscellaneous Petition is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-